

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 892  
TO BE ANSWERED ON 09.02.2023**

**ALL-INDIA COVERAGE OF ESIC SCHEME**

**892. SHRI DIGVIJAYA SINGH:**

**SHRI K.C. VENUGOPAL:**

**DR. AMEE YAJNIK:**

**SHRI SYED NASIR HUSSAIN:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether the country is on track to meet the Government's target of extending the Employees' State Insurance Corporation (ESIC) scheme to all districts across the country by the end of 2022;**
- (b) the details of progress made under the Scheme since 2018, State-wise and year-wise; and**
- (c) the details of progress made on the Government's target of bringing unorganized sector workers within the coverage of the ESIC, State-wise?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (c): As on 01.02.2023, the Employees' State Insurance (ESI) scheme is notified in all the states and union territories, except in the union territory of Lakshadweep. Out of the 744 districts of the country, the ESI scheme is extended in 609 districts, which include 481 fully covered and 128 partially covered districts under the scheme. The state-wise details of the ESI coverage extended in districts since 2018 is placed at Annexure.**

**The Employees' State Insurance (ESI) Act, 1948 is applicable to the factories and establishments having ten or more employees, drawing wages up to Rs.21000/- (Rs. 25,000/- for persons with disabilities). As such, the Act does not apply to the unorganised sector.**

**In the Code on Social Security 2020, provision of benefits to the unorganized sector is contained in Section 45 and Section 109 of the Code whereby the Central Government and the State Governments can frame scheme for unorganized workers.**

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Sl. No.	Name of State	As on 31.03.2018		2018-19		2019-20		2020-21		2021-22		2022-23		As on 01.02.2023	
		Fully notified districts	Partially notified districts	Fully notified districts	Partially notified districts	Fully notified districts	Partially notified districts	Fully notified districts	Partially notified districts	Fully notified districts	Partially notified districts	Fully notified districts	Partially notified districts	Fully Notified Districts	Partially notified districts
31.	Dadra and Nagar Haveli & Daman & Diu	1	0	0	0	0	0	0	0	0	0	0	0	3	0
32.	Jammu & Kashmir	8	14	0	0	0	0	0	0	0	0	0	0	8	12
33.	Ladakh			0	0	0	0	0	0	0	0	0	0	0	0
34.	Delhi	11	0	0	0	0	0	0	0	0	0	0	0	11	0
35.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36.	Puducherry	3	1	1	0	0	0	0	0	0	0	0	0	4	0
	Total	325	178	6	13	27	25	7	0	48	0	39	0	481	128

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